

as done in the case of other teachers having same qualifications, if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : (a) to (c) The required information is being collected from the Government of West Bengal and will be laid on the table of the Sabha as soon as possible.

Recruitment of Candidates belonging to Scheduled Castes and Scheduled Tribes for the Posts of Junior Traffic Assistants in Indian Airlines

5302. SHRI B. K. DASCHOW-DHURY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that some candidates belonging to the Scheduled Castes for the post of Junior Traffic Assistants in Indian Airlines were interviewed twice or thrice and ultimately found suitable for employment ;

(b) if so, whether all candidates belonging to the Scheduled Castes who appeared in the first interview after qualifying themselves in the written examination for such recruitment in the year 1969, were called for the second or third interview ; and

(c) if not, the reasons therefor and the names of those persons who have been given appointment after second or third interview ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir. Two scheduled caste candidates from Assam region were interviewed twice and were found suitable for employment the second time.

(b) Yes, Sir. All the scheduled caste/tribe candidates who qualified in the written test and were not found suitable in the first interview were called again.

(c) 1. Shri S. C. Dhar

2. Shri N. L. Lasker.

Age Relaxation for Displaced Persons from East Pakistan for Recruitment in Indian Airlines and Air India

5303. SHRI B. K. DASCHOW-DHURY : Will the Minister of TOURISM

AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry follows the principle of age relaxation upto 45 years as declared by the Government of India for displaced persons from East Pakistan in the matter of recruitment and appointment in the Indian Airlines and Air India ; and

(b) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The relevant orders issued by the Ministry of Home Affairs do not apply to statutory organisations like the two Air Corporations.

Loan to West Bengal for Construction of Bridge over the River Manshal in Cooch-Behar

5304. SHRI B. K. DASCHOW-DHURY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Government of West Bengal have approached the Ministry of Finance for a special sanction of Rs. 1 crore on loan terms for the construction of a bridge over the river Manshal in Cooch-Behar district ;

(b) if so, nature of such communication in detail and whether his Ministry has sanctioned the above loan ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

Utilization of Services of University in Fostering Pre-Primary and Primary Education

5305. SHRI BENI SHANKER SHARMA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Universities could make a significant contribution in fostering pre-primary and primary education ;

(b) whether the desirability of utilising their services has been considered ; and